

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: HIGH COURT OF ANDHRA PRADESH - Nomination of certain District and Sessions Judges to attend the confidential work of High Court of Andhra Pradesh, Amaravati from 14.11.2019 to 16.11.2019 (both days inclusive) - ORDERS - ISSUED.

ORDER ROC.NO.809/2019-B.SPL: DATED:14.11.2019

The High Court made the following order:-

The following 04 District and Sessions Judges mentioned in column number 2 are hereby nominated to attend the confidential work of High Court of Andhra Pradesh, Amaravati from 14.11.2019 to 16.11.2019 (both days inclusive) and they are directed to handover charge of their post(s) to the officers mentioned against their names in column number 3, and proceed to report before the Registrar General, High Court of Andhra Pradesh at Andhra Pradesh State Guest House, Vijayawada at 09.00 A.M. positively on 14.11.2019.

SL. NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR THE CONFIDENTIAL WORK
(1)	(2)	(3)
1.	SRI CH.KISHORE KUMAR, I Addl. District and Sessions Judge, East Godavari at Rajamahendravaram.	Judge, Family Court-cum-IX Addl. District and Sessions Judge, East Godavari at Rajamahendravaram.
2.	SRI B.V.L.N. CHAKRAVARTHY, Metropolitan Sessions Judge-cum-II Addl. District and Sessions Judge, Vijayawada, Krishna District.	Special Judge for SPE and ACB Cases-cum-III Addl. District and Sessions Judge, Vijayawada, Krishna District.
3.	SRI G.SATYA PRABHAKAR RAO II Addl. Special Judge for CBI Cases, Visakhapatnam.	Prl. Special Judge for CBI Cases, Visakhapatnam.
4.	SRI CH.RAJAGOPALA RAO Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole.

The officers mentioned in Column Number 3 will be incharge of the posts mentioned in Column Number 2 during the period of absence of the above said Officers who are nominated to attend the confidential work of High Court of Andhra Pradesh, Amaravati from 14.11.2019 to 16.11.2019.


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On return from the above said training, the officers mentioned in Column Number 2 shall rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

The nominated officers are entitled to draw T.A. and D.A. as per Rules.

Note: The officers who are nominated for the above said confidential work are hereby permitted to relieve and join duty by availing actual journey time for the said purpose.


REGISTRAR (I.T-CUM-C.P.C.)
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned
2. The Incharge Officers concerned.
3. The Registrar Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information)
4. **THE PRL. DISTRICT AND SESSIONS JUDGES,**
East Godavari at Rajamahendravaram, Krishna at Machilipatnam, Prakasam at Ongole and Visakhapatnam.
5. **THE DISTRICT TREASURY OFFICERS:**
Kakinada, Machilipatnam, Ongole and Visakhapatnam.